

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3970
ANSWERED ON:31.07.2009
NSTFDC
Balram Shri P.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the financial assistance provided by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) under various schemes during each of the last three years for the economic development of Scheduled Tribes;
- (b) whether there is any difference in the eligibility criteria to avail assistance under NSTFDC for rural and urban areas;
- (c) if so, the details thereof;
- (d) whether the Government has any proposal to revise the eligibility criteria; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

- (a): The details of the financial assistance provided by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) under various schemes during F.Y. 2006-07, 2007-08 and 2008-09 are given in the statement enclosed at Annex.
- (b) & (c): Financial assistance is extended by NSTFDC for STs having annual family income upto Double the Poverty Line. As per norms of Planning Commission, this limit at present, is Rs. 39,500/- p.a. for rural areas and Rs.54,500/- p.a. for urban areas.
- (d) & (e): There is no proposal to revise the eligibility criteria for availing loan from NSTFDC.